

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.422/98

Wednesday the 18th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

M.D.Jose  
Mattathil House  
P.O. Ripon  
Via Meppadi

...Applicant

(By advocate Mr PK Madhusoodhanan)

Versus

Senior Supdt. of Post Offices  
Calicut Division  
Calicut 673 002.

...Respondent

(By advocate: Ms Mary Nirmala) for Thomas Mathew Nellimeettil,  
ACGSC

The application having been heard on 18.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for the post of Extra  
Departmental Branch Postmaster, Ripon Post Office,  
apprehends that his candidature may not be considered  
by the respondent on the ground of non-sponsorship  
of his name by the employment exchange. However, the  
applicant claims that he has registered his name with  
the employment exchange and has worked as substitute  
EDBP. He has therefore, filed this application for a  
direction to the respondent to consider his candidature  
also in the selection for the above post, in accordance  
with rules, even if his name is not sponsored by the  
employment exchange.

2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court ruling in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others., the respondent would consider the candidature of the applicant also in the ensuing selection for appointment to the post of EDBPM, Ripon Post Office, in accordance with rules, though his name has not been sponsored by the employment exchange.

3. In the light of what is stated above, and as agreed to by the learned counsel for the applicant, the application is disposed of with a direction to the respondent to consider the candidature of the applicant also in the selection for appointment to the post of Extra Departmental Branch Postmaster, Ripon Post Office, in accordance with rules, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated the 18th March 1998.

(S. K. CHOSAL)  
ADMINISTRATIVE MEMBER

aa.

(A. V. HARIDASAN)  
VICE CHAIRMAN

